

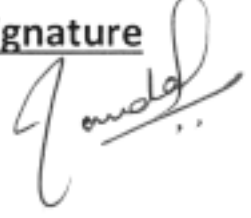
National Company Law Tribunal

Allahabad Bench

CP No. (IB) 16/ALD/2018

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 26.02.2018

NAME OF THE COMPANY: *M/s Noble Alchem Pvt Ltd v/s M/s Modi Industries Ltd*
SECTION OF THE COMPANIES ACT/ I & B CODE: *9 of I & B code of 2016*

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
<u>1.</u>	<i>Monica Nanda</i>	<i>PCS</i>	<i>Petitioner</i>	
<u>2.</u>				

CP No. (IB) 16/ALD/2018

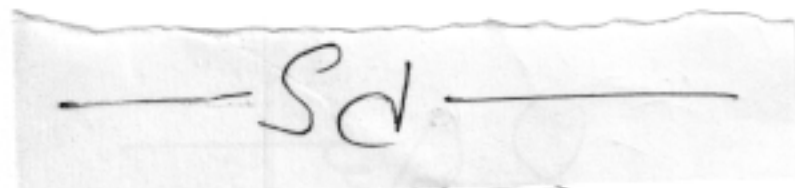
Ms. Monica Nanda, PCS files memo on behalf of the Operational Creditor along with Swatik Tripathi, PCS representing the Operational Creditor and also files a copy of the authorisation from Director of the Company, which is taken on record.

A formal notice be issued by the Registry of this Tribunal to the Corporate Debtor Company.

The matter to be listed on 26th March, 2017.

Date: 26/02/2018

Typed by
Jyoti
(Stenographer)



H.P. Chaturvedi,
Member(Judicial)